

(a) No, Sir.

(b) Does not arise.

Shortage of Wagons

*948. SHRI S. S. KOTHARI : Will the Minister of RAILWAYS be pleased to state :

(a) whether it is a fact that there is a shortage of wagons in the country and industry is facing difficulty in certain areas in obtaining the requisite number and type of wagons indented for ;

(b) if so, whether Government have made any survey in this regard so as to identify areas in which wagon shortage is experienced ; and

(c) the steps Government are taking to alleviate such shortage ?

THE MINISTER OF RAILWAYS (DR. RAM SUBHAG SINGH) : (a) and (b). No, Sir. The essential demand for different industries are being met more or less in full. Total registered demand for wagons outstanding are equivalent to less than two days' loading. Barring Central and South Eastern Railways the supply is upto date on other Railways. Outstandings on Central and South-Eastern Railways for clearance of general goods traffic are due to deployment of a large number of wagons to clear heavy bunched demand of high priority traffic like foodgrains, finished products of Steel Works, Cement, Coal etc., and disruption of Railway working and hold-up of a large number of wagons due to such factors as strikes in Bombay Port Trust Railway, Madras Port, Civil disturbances in Andhra State for Telengana agitation etc.

(c) With the close of the financial year, demand from heavy industries like Steel, Cement etc. has dropped and arrangements are being made to liquidate the outstanding demand for general goods traffic on these two Railways.

Haldia Industrial Complex

*949. SHRI M. SUDARSANAM : Will the Minister of INDUSTRIAL DEVELOPMENT, INTERNAL TRADE AND COMPANY AFFAIRS be pleased to state :

(a) the progress made in regard to the Haldia Industrial Complex ; and

(b) whether there is any proposal to have a Free Trade Zone for Haldia ?

THE MINISTER OF INDUSTRIAL DEVELOPMENT, INTERNAL TRADE AND COMPANY AFFAIRS (SHRI F.A. AHMED) : (a) and (b). The information is being collected and it will be laid on the Table of the House.

अवध शूगर मिल्स लिमिटेड, बम्बई

*950. श्री शारदानन्द : क्या औद्योगिक विकास, आन्तरिक व्यापार तथा समवाय-कार्य मंत्री 11 नवम्बर, 1968 के अतारांकित प्रश्न संख्या 148 के उत्तर के सम्बन्ध में यह बताने की कृपा करेंगे कि :

(क) अवध शूगर मिल्स लिमिटेड, बम्बई ने किन उद्योगों के लिये तथा किन वस्तुओं को तैयार करने के लिये लाइसेंस प्राप्त करने के लिये आवेदन पत्र दिया था ;

(ख) उपरोक्त कम्पनी को कब लाइसेंस दिया गया था और उसने कार्य कब आरम्भ किया था ;

(ग) क्या इस कम्पनी ने उन वस्तुओं के अतिरिक्त जिनके लिये इसे लाइसेंस दिया गया था, कुछ और वस्तुओं का भी निर्माण किया था; और

(घ) यदि हां, तो उसका व्यौरा क्या है ?

औद्योगिक विकास, आन्तरिक व्यापार तथा समवाय-कार्य मंत्री (श्री फलरूद्दीन अली अहमद) : (क) से (घ). अवध शूगर मिल्स लि० नाम की कोई भी कम्पनी नहीं है। सम्भवतः यह प्रश्न दि औध शूगर मिल्स के सम्बन्ध में है।

दि औष शुगर मिल्स लि० हरगांव, जिला सीतापुर (उत्तर प्रदेश) में चीनी का एक कारखाना चला रही थी और उसका पंजीयन उद्योग (विकास तथा विनियम) अधिनियम के अन्तर्गत उस समय किया गया था जब 1952 में यह अधिनियम लागू किया गया था। मई, 1954 में इस कम्पनी ने उपर्युक्त अधिनियम के अन्तर्गत गन्ना पेरने की दैनिक क्षमता 1925 टन से बढ़ा कर 2600 टन करने के लिये लाइसेंस की स्वीकृति हेतु आवेदन दिया था। नवम्बर, 1954 में एक लाइसेंस जारी किया गया था। 1963-64 के सीजन में पूरा हो गया था। जनवरी, 1960 में उपक्रम ने गन्ना पेरने की अपनी क्षमता और बढ़ा कर 3000 टन प्रतिदिन करने के लिये पुनः आवेदन दिया था। और अगस्त, 1961 में एक लाइसेंस स्वीकृत किया गया था। इसके पश्चात् मार्च, 1966 में यह विस्तार लाइसेंस रह हो गया क्योंकि उपक्रम विस्तार करने में असफल रहा।

इस फ़र्म की अकोला में एक बनस्पति फैक्टरी भी है जो उद्योग (विकास तथा विनियम) अधिनियम, 1951 के अन्तर्गत पंजीबद्ध है।

Manufacture of Heavy Duty Pumps and Compressors

*951. SHRI ONKAR LAL BERWA :
SHRI N. R. LASKAR :
SHRI R. BARUA :
SHRI HARDAYAL DEVGUN :

Will the Minister of INDUSTRIAL DEVELOPMENT, INTERNAL TRADE AND COMPANY AFFAIRS be pleased to state :

(a) whether it is a fact that six years after scrutiny of the feasibility study of Russian-assisted installation for the manufacture of Heavy Duty Pumps and Compressors, the Central Government have not yet decided about the foreign collaboration in the project ;

(b) if so, the reasons for delaying the decision ; and

(c) when the final decision is likely to be taken ?

THE MINISTER OF INDUSTRIAL DEVELOPMENT, INTERNAL TRADE AND COMPANY AFFAIRS (SHRI F. A. AHMED) : (a) to (c). Only the Techno-Economic Report for the Pumps and Compressors Project was received from the USSR authorities in 1962. This report was examined in detail and an agreement was executed with M/s. Prommashexport, USSR, in July 1965 for the preparation of the Detailed Project Report. The Detailed Project Report was received on 15.9.1966 and it provided for a plant with a capacity of 16,700 tonnes per annum at a cost of Rs. 31.32 crores (pre-devaluation). Since this report had been prepared on the basis of estimates of requirements as were foreseen about five years ago, it was considered advisable to take into account the relevant developments that had taken place in the country since that time. After taking into account the indigenous capacity which had since become available both in public and private sectors, it was decided to revise the annual capacity of this project to 6,000 tonnes. As USSR authorities have declined to collaborate in setting up the project with its revised capacity, it has become necessary to seek alternative technical assistance for implementing this project and Government's decision finally will be taken shortly.

Closure of Uneconomic Railway Lines

*952. SHRIMATI ILA PALCHOU-DHURI : Will the Minister of RAILWAYS be pleased to state :

(a) whether it is a fact that a proposal to close various uneconomic Branch railway lines is under active consideration of the Central Government ;

(b) if so, their total number and details in the following manner :—

(i) zone-wise and gauge-wise break-up together with distance covered by each branch line ;